

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/11158/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Hojai

Dated Guwahati, the 20th November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJHj/24/2965, dated 06.11.2024

Sir,

With reference to the above, I am directed to inform you that Shri Prosoon Sur, Judicial Magistrate First Class, Hojai has been allowed to avail LTC for the block period of 2022-2024 for travelling from Hojai to Ujjain, Madhya Pradesh via Guwahati-Indore and return tentatively w.e.f. 09.11.2024 till 15.11.2024, by the shortest possible route, as per existing Rules.

Shri Sur may kindly be informed accordingly.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11159-11162/2024/A. Dated 20th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Prosoon Sur, Judicial Magistrate First Class, Hojai for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

20/11/2024
REGISTRAR (VIGILANCE)
20/11/24